

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:2294

ANSWERED ON:11.03.2013

POSTINGS ON SENSITIVE POSTS

Hazari Shri Maheshwar ;Saroj Smt. Sushila;Upadhyay Seema;Vardhan Shri Harsh;Verma Smt. Usha

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Central Vigilance Commission (CVC) has issued any guidelines regarding appointment / rotation of postings of officers on various sensitive posts;
- (b) if so, the details of the sensitive posts in the Ministry;
- (c) whether the said guidelines are being observed in case of officers appointed on the said posts during the last three years;
- (d) if so, the details of the posts in regard to which the said guidelines have not been observed during the said period; and
- (e) the steps taken by the Government for proper implementation of the CVC guidelines on the subject?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) to (e): Yes, Madam. The Central Vigilance Commission (CVC) has issued guidelines regarding appointment / rotation of postings of officers on various sensitive posts. In Ministry of Defence, work in most of the sections is sensitive in nature and accordingly, officers / officials associated with these sections are also considered to be sensitive. The assessment of posts regarding its sensitivity is a continuous process. Thus officers posted against sensitive posts are posted out from time to time. The advisories are issued to the concerned sections to adhere to the guidelines of the Central Vigilance Commission.